

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

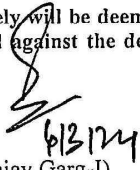
**ORDER**

The following transfer/posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name (Mr./Ms) Designation & Emp. Code	From	To
1.	Lakpa Tshering Tamang JA EC: 17932413	JA in personal office of Principal District & Sessions Judge, New Delhi District, PHC	JA in personal office of Principal District & Sessions Judge (HQs), THC
2.	Pradeep Kumar. JJA EC: 92795388	JJA in personal office of Principal District & Sessions Judge, New Delhi, PHC	JJA in personal office of Principal District & Sessions Judge (HQs), THC
3.	Vijay Verma JA EC: 59647307	JA in personal office of Principal District & Sessions Judge (HQs), THC	JA in Accounts Branch, Central THC
4.	Rahul Arora JJA EC: 52799273	JJA in Accounts Branch, Central, THC	Asst. Ahlmad in the Court of Sh. Rakesh Kumar-IV, Ld. ASJ-02 Central, THC
5.	Sachin Dhankhad JJA EC: 53370496	Asst. Ahlmad in the Court of Sh. Rakesh Kumar-IV, Ld. ASJ-02 Central, THC	JJA in Administration Branch-II Central, THC

**Note:**

- (i) Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (ii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

  
(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi


16084-16109

No. /P&T/Admn.II/HQs/2024

Dated, Delhi the 06 MAR 2024

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi